

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:253

ANSWERED ON:25.07.2000

MIGRANTS SETTLED IN DELHI

PRABHAT KUMAR SAMANTARAY;SHRINIWAS DADASAHEB PATIL;SULTAN SALAHUDDIN OWAISI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has launched a special drive to identify and deport illegal migrants in the city;
- (b) if so, the number of such illegal migrants identified and deported during each of the last three years;
- (c) whether Police has victimised and harassed some legal migrants and citizens in some places of the city especially of the minority community;
- (d) if so, the details thereof and the number of such cases noticed by the Government; and
- (e) the steps being taken by the Government to stop the victimization and harassment of legal residents of Delhi especially of the minority community?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) & (b): The detection and deportation of illegal immigrants is a continuing process. The number of such illegal immigrants detected and deported during the last three years in Delhi was as follows :

| Year | Number |
|------|--------|
|------|--------|

| | |
|------|-----|
| 1997 | 97 |
| 1998 | 183 |
| 1999 | 164 |

(c) No, Sir.

(d) Does not arise.

(e) The police have standing instructions to ensure that no harassment is caused to any citizen of the country.